

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 143/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Mr. Rohita Vs All That Hype Media Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 ALOKE MADAPPA
9845493943

operational
Creditor

Aloke Madappa

ORDER

Counsel for Petitioner is present. He has filed memo seeking time for
compliance. List it on 02/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)